

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 175
(IB)-196(PB)/2020

IN THE MATTER OF:

Vivek Roy & anr.

.... Applicant/petitioner

Vs.

Ansal Housing & construction Ltd.

.... Respondent

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 16.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Piyush Singh, Mr. Aditya Parolia, Mr. Nithin Chandran, Ms. Aditi Sinha, Mr. Prateek Vats, Advs.
For the Respondent : Mr. Vikas Tiwari, Adv.

ORDER

For order see, CP No. (IB)-107(PB)/2020.

16.01.2020
Aarti Makker